MR. DEPUTY-SPEAKER: Now we take up Shri Raghu Ramaish's motion. The question is:

"That the debate on the Bill be adjourned for one hour".

The motion was adopted.

15.23 brs.

DISCUSSION RE: FLOOD SITUA-TION IN THE COUNTRY

MR. DEPUTY-SPEAKER: As agreed to by the House earlier, we take up a short discussion on the flood situation in Gujarat, Rajasthan and other parts of the country.

I do not know we can really do it in one hour. I have, before me, a list which I have received. It has the names of 21 Members who have already given their names; there may be a few others who have not given their names. Even if I allow minutes to each-even if I allow two or three minutes it does not matterit comes to more than one hundred minutes, without the Minister. So, I really do not know. Anyhow, the House has decided for one hour. I shall give one or two minutes each. I do not know what really you will say in two to three minutes. I do not understand this. I have placed it before the House. It is now you to decide.

THE MINISTER OF PARLIA-MENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): So also it is understood that the Criminal Procedure Code Bill will be taken up after this.

MR. DEPUTY-SPEAKER: I think let us proceed on this basis. I will give five minutes each. Otherwise it becomes a little farcical as to what one can say in one or two minutes. I shall go according to the names in the list I have got. Shri P. M. Joshi, He is not here. Shri D. D. Desai.

SHRI D. D. DESAI (Kaira): Mr. Deputy-Speaker, Sir, Gujarat has been flooded by overflowing rivers water. Water, as such, is rather a rare commodity in India. Every droop of rainwater is required to be collected, preserved and properly used. Water management is an important job and we should have floods water damage in the country. This reflects on our in capability to manage water. As I said earlier, this is one of our scarcest commodities. Last year we had in Gujarat a very bad drought. that drought was on account of shortage of water rainfed in as well as in other areas. There was also scarcity of power which resulted in an additional difficulty The time that is given to us for discussion is comparatively limited Therefore, I shall do my job of it.

The rivers of India flowing westwards are more or less converging in the plains of Gujarat It is necessary for the country to have a proper water management system for conserving all the water that falls during the rainy season in the respective The management system for conserving all the water that falls during the rainy season in the respective areas The management of water is to be so organised that water may be utilised for irrigation industrial and drinking purposes Here, the biggest water source is the Nar-This project however mada. been held up for several years We know the difficulties. But the people of Gujarat are extremely generous, charitable and magnatif mous. The Madhya Pradesh people are our friends; they should not think that we belong to different coutries. After all, Gujarat is part of India and so is Madhya Pradesh, and the people of both States are Indian citizens only. So, we would like to see that none of the people is hurt, but on the contrary, whatever gains come out of the Narmada project are not only shared, but, they people who suffer on account of the Narmada being fully utilised 0.3

techno-economic grounds, become the highest beneficiaries of the Narmada and in fact, derive more benefits than others derive from the Narmada Money is no consideration. 80,000 or 90,000 of the people who live in the Narmada basin and who may the threat of being submerged under 530 ft. Nandgam dam could not only be rehabilitated, but their semi-primitive living could be advanced to a level which they would never foresee today or which would not be possible if they were left to themselves. Gujarat has fully underwritten the lives of these 90,000 people, and with the co-operation of Gujarat, nearly three lakhs acres of land submergence could be made into a far better proposition and the affected people could have far better living. Gujarat has agreed and Gujarat is prepared not only to give acre for acre and house for house but make their life entirely different from what they are having now.

In other words, Gujarat wants to be generous, magnanimous and charitable and wants to see that the Narmada basin is fully utilised for the notional purpose, for meeting the food and commodities scarcity which we all in India suffer from, and for the benefit of Madhya Pradesh itself because it would dram in orderly way the flood waters of Madhya Pradesh put to use instead of flooding Gujarat and going waste into the Arabian sea. Madhya Pradesh itself has suffered very badly this year due to Narmada floods. Therefore, the full utilisation of the Narmada is the most important purpose and that is the particular remedy for floods which we should look to. l can assure the people of Madhya Pradesh, and I believe the people of Gujarat are all behind me when I say this, that not only will the people who may be afraid of suffering due to 536 ft. Navagam dam will be provided with housing, but if they have kutcha houses they will be provided with cement houses; if they have no schools, they will be provided with good schools, and would also be provided with hospitals and other facilities which probably would never be possible if things are left in the present situation.

Therefore, once again I appeal tothe House to see that the ravages of Gularat rivers are put an end to. So, management better water principal task to which the Ministry has to address itself. To face the present floods, I request the Centra? Government to organise relief measures which could reduce the suffering of lakhs of people who have been submerged and whose houses have been swept away by these unprecedented floods.

SHRI MANORANJAN HAZRA (Arambagh): Arambagh which happens to be my constituency is a cursed place in respect of flood and devastation every year. This year also, the entire Arambagh area has been threatened with serious floodhavoc. In the upper catchment area of the DVC, that is, beyond Burdwan and Birbhum incessant rains have caused a serious situation. The Ajoy, the Kuye and Hinglo are already in spate and some parts of these districts are already under water. This volume of water, in addition to the constant flow of water from the upper catch ment. will devastate the entire Arambagh within a week or Similarly, the lower catchment the DVC, that is, the Howrsh area and parts of Midnapore and Bankura have already got submerged under water.

15.29 hrs.

[SHRI K. N. TIWARY in the Chair]

Road and other communications there have been already been disrupted. The villagers have been rendered homeless. Therefore, it is high time Government took immediate steps to save Arambagh from serious flood threat from the upper as well as contiguous lower catchment districts which are already under water.

[Shri Manoranjan Hazra]

Here may I remind the hon Minister that there is a scheme the Lower Damodar Scheme? At the end of last session, the hon Minister wrote to me that he was going to revive this scheme I appeal to him that this is the time for reviving it Otherwise, this flood which overtook us there will do so every year fore I urge upon him to take the necessary steps at this juncture, otherwise, lots of people will be rendered homeless and their hearths and homes will be devastated by serious flood With these words, I again appeal to him to at least do something to save us from calamity

श्री वेकारिया (जूनागढ) मनापति
महादय इस साल गुजरात में बहुत सी निदया
म बहुत बडी माला में बाढ झाई है। गुजरात
की कमनमीबी यह है कि बहा जा निदया बहती
हैं उन का मुहाना दूसरे प्रदेशों में है लेकिन
बाढ के द्वारा विनाश वे गुजरात में ही करती
है। जब इस विनाश को रावने के लिए बात
की जाती है, ता इन निदया का बाधन के लिए
जा स्टेप्स लेने चाहिए, जो डैम बनाने चाहिए
उन के सम्बन्ध म कुछ न कुछ बाधा दूसरे
राज्यों की श्रार से डाली जाती है।

पिछलं पचास माल का यह अनुभव है कि एक साल तो नर्मदा मे भयकर बाढ आती है, जिस में लाखो एकड जमीन पर खड़ी काप्स बबांद हा जाती है, बहुत से गाय नप्ट हो जाते हैं और अस य लोग बेंघर हो जाते है, और दूसरे साल वहा सूखा पडता है, जिस की वजह म कोई पैदाबार नहीं होती है।

इस साल नर्मदा, साबर और बनास निदयों की बाद की वजह से मुजरात में मात हजार हैक्टर कमीन पर जो काप्स पैदा हुई बी, वे खत्म हा गई है और हजारों लोग बेंबर हो गये है। हम लोग बहुत सालों में नर्मदा विवाद के बारे में कह रह है। मिनिस्टर माहब कहने रहते हैं कि इस विवाद का तुरन्त सालूगन दूदा जायगा और डैम के बारे में जल्दी निर्णय लिया जायेगा। लेकिन सभी नक इस बारे में काई निर्णय नहीं लिया गया है।

मै निवंदन करना चाहता हू कि गुजरात की हजारा एकड जमीन का बचाने के लिए हर मान हजारा लागा को बेघ रहीन में बचान के निए श्रीर गुजरात की सूखी धरती को पानी देन के लिए नमदा क सवान का जन्दी में जन्दी हल किया जाय। मुझ से पहल माननीय मदस्य श्री स्मार्टन वहा है यि नमदा के डैम की हाइट 550 फीट रखन के बजाय इस स मध्य प्रदेण श्रीर दूसर प्रश्णा का जा नुक्सान हागा गुजरात उन स्टटम का उस नुक्सान का पूरा मुझावजा देगा। हमार चीफ मिनिस्टर ने भी यही कहा है श्रीर गुजरात की गवर्नमट इस के लिए हमशा तैयार है। इसलिए मैं मजी महोदय से यह विनती करूगा कि नमंदा के बारे में जन्दी से अल्दी निर्णय लिया जाय।

दूसरी मेरी विनती यह है कि जिन लाग। का इस बाढ़ से नुक्सान हुआ है, उन की मदद के लिए सरगार अधिक से अधिक और जादी स जल्बी धननाश दन का प्रबन्ध करे।

भी रामावतार शास्त्री (पटना)
मधापित जी, हर साल हमार देश के किसी न
किसी धाग मे या कई भागों मे भयकर बाढ़
भाया करती है सभी हमारे देश के गुजरात प्रदण
में बहुत भयकर बाढ़ भाई है। उसी तरह से
काशमीर, पंजाब, मध्य प्रदेश, बिहार
उसर प्रदेश, आसाम, पश्चिमों सगाल

रा स्थान, धादि भी इस की चपेट म श्रा गये है। इन बाढ़ों के चलते प्रखबार की जो खबरे है उन मे ऐसा लगता है कि सैंकडों व्यक्तियो की मृत्यु हो चकी है श्रोर फमला की श्रमीम बरबादी हुई है।

एक तो यों ही हमार देश में अनाज की कमी है, जिस की वजह में हम काफ़ी परेशान भुखमरी की स्थिति बहुत में प्रदेशों में विराजमान थी, परन्तु इस बाढ़ की स्थिति ने. वाढ के प्रकोप ने इस स्थिति को ग्रीर भी भयकर बना दिया है। जिस के खिलाफ़ लडने के लियं ग्रावश्यक है कि बाद-निराधक कोई ऐसी योजना बगाई जाय, जिस में हम देण के ज्यादातर हिस्सों को बाढ के प्रकाप संबचासके।

बिहार मंतो हर साल बाद बाती है बार इस साल तो पहले ही यूखा भयकर रूप मे खडा हुआ था, उस के बाद इस बाद का प्रकीप 10 जिलों मे हुआ। इस प्रकोप से बिहार के पटना, मुंगेर, भागलपुर, मधुबनी दरभगा पूर्णिया, मुजफरपुर, सहरमा, भादि जिले बाद से पीड़ित है। वहां के लोगो के सामने कठिनाइयो हैं, भीर बातो को छोड़ दंती भी इस मुसीबत के जमाने मे राशन तक नही मिल रहा है। जिल्दा रहने के लिये उन्हें राशन चाहिये, धन्धेरे से वचने के लिये किरासिन तेल चाहिये, माचिस चाहिये---नेकिन बहां इन बीओं की भी कमी है। जब सरकार से राशन की मान की जाती है तो सरकार कहती है कि हमारे पास पर्याप्त माला में अनाज की व्यवस्था नहीं है। इस लिये लोग भगवान पर भरोसा कर के छोड़ दिये

गये है । हमारे सूबे भे ही नहीं, पूरे हिन्दुस्तान की यही हालत है।

श्रभी थोड़े दिन पहले भे श्रपन पटना जेत में गयाथा। वहा के दो भ्रमेम्थर्लाक्षेत---दानापुर ग्रौर मनंर के दियारा क्षेत्र म भयवर रूप से बाढ़ ग्राई है। वहा पर पहले सुखाउ था, मक्की की फमल पहले ही सूख चुकी थी। जो 10-15 परमेन्ट बर्चा थी वह बाद से गायव हो गई। वहा लांगा के मामने काई काम नहीं है, मकान भी नहीं है जितने मकान थे. सब उह गये । राणन, तेल वगेरह की माग वनने है तो कहने है कि नहीं है। जब पटना शहर के ग्रन्दर ही राधन की दुनाने बिना गल्ले के खाली पड़ी है तो जहा बाढ़ श्राई है, वहा तो स्थिति श्रीर भी गम्भीर होगी ।

ऐसे इलाको की जिम्मेदारी भारत सरकार को लेनी चाहिये-वहा के लोगो को खिलाने की जवाबदेही आप की है राज्य मरवारी पर इस को मत छ। डिये। इसी मनेर श्रीर दानापूर क्षेत्र में गंगा नदी है उस के कटाव में वर्षो पहले दर्जनो गाव गगा के पेट में चले गये। इस साल भी 3-4 गाव--नागा टोला, भग्यू टोला, हीरा टोला, म्रादि विलक्ल कट गये है। उम गाबो के निवासियों के रहने के लियं धभी तक कोई व्यवस्था नहीं की गई है। वे लोग कहां रहगे ? सरकार में कहा जाता है तो जवाब मिलता है कि हम जमीन एक्वायर कर रहे है, एक्बायर करते बनते बन्सी बीत जाते हैं। मैं मन्नी महोदय में कहना कि इस तरह की समस्या का मुकाबला वरने के लिये विशेष कर उन कटाव पीड़ित किसाना की मदद के लिये, उन के पुनर्वास के लिये कोई

[श्री रामावतार शास्त्री]

०प्रशस्या कीजिये ताकि उन को बचाया जा सके श्रीर साथ ही साथ कटाव से भी उन को बचाया जा सके श्रीर वे मनुष्य की तरह जिन्दा रह मकें। कम से कम शावश्यक चीजे उन्हें दी जायं साथ ही साथ स्थायी रूप से बाढ़ रोकने के लिये काई ऐसी योजना बनाइये जिस से हम हिन्दुस्तान की जनता को बचा सके।

SHRI P M. MEHTA (Bhavnagar). The other day when I raised half-anhour discussion on the Narmada in this House, except one hon. Member Shri D D. Desai, all the Members of the Ruling party from Gujarat remained absent. But I am happy to see them here today and take part in this debate. And they have also asked the Governto expedite a decision on the Narmada. On 20th August, 1973 the attention of the Minister was called to the flood situation by the Members in the House and it was felt that a very serious situation had been created by floods and Gujarat was also affected; actually the waters of Narmada had entered the outskirts of Broach on 20th August 1973 Thereafter the monsoon became very active in some parts of Gujarnt and caused havoc in the villages by unprecedented floods. Guiarat had not seen such floods since a decade. I shall give a rough idea of the havoc that has been caused in Gujarat

The floods of Narmada, the Mahi. the Tapti and Sabarmati have caused · havoc in Gujarat. Thousands of people have been rendered homeless. According to the reports available the Narmada has isolated 11 swollen villages in Matar Taluga. 27 villages in Dholka Taluga have been margoned by floods More than one thousand villages have been affected. As many as 350 villages are marconed Unpreevacuation of the villages had to be done. Nearly 18 thousand houses have collapsed. In Breach district 79 villages are affected by the Narmada floods and a population of

lakhs had been put to untold misery The damage to crops is uncalculable. Thousand of fertile hectares are washed away. A dam viz., Dantiwada has suffered a breach of 300 metres and the water released from the Dam has washed away more than three villages in Palanpur district. All this damage, according to the primary rough estimate, comes to more than 50 crores of rupees. According to the available reports 47 human lives had been last but the exact loss of human lives could be found out after complete receding of floods. It is feared that more human lives have been lost due to the floods The loss of precious human liver could not be calculated in terms of money. Over and above this, Gujarat has suffered an invisible loss. The disruptions of vehicular traffic in most parts of the State, dislodgement of the trains, dislocation of Communication. Service. damage to the Highways and District Roads had created a very adverse effect on the general economy of the state and floods always leave disastrous effects and untold misery and suffering to the vulnerable sections of the society who are usually the victime of floods.

Under these circumstance, I demand immediate rush of feodgrains, medical facilities edible oils, sugar and other essential commodities of life to the flood affected areas of the State. If this is not done in time, prices are likely to go up in my State. Therefore, immediate action should be taken for the supply of essential commodities and adequate measures for rehabilitation and adequate financial assistance to the State should be given.

This Government is totally unreliable. Gujarat faced severe drought conditions recently and the Government sanctioned Rs. 14 crores for the drought-prone-area programms. They released only 9.52 crores and then they stopped it. And they have said that the remaining Rs 41 crores will not be released in the current financial year.

This is the method of this Govvernment. They never honour their own commitment. Α number of dams have been investigated on the Narmada, but the work has not been undertaken I request the minister to categorically state when the work on the investigated dams will be under-They should undertake it immediately.

SHRI LILADHAR KOTOKI (Nowgong); Sir, having come from a State which is chronically affected by flood. I have full sympathy for the people who suffer from floois in any part of the country, whether Gujarat, Rajasthan. Bihar, UP or West Bengal. So far as Assam is concerned, I have repeatedly urged in this House that our economy has been crippled thwarted in spite of the plans because of the devastations caused by floods Brahmaputra and its tributaries Only last year our loss was as high as Rs. 23 crores. This if compared to the annual growth rate of only Rs. 4 crores, will be eloquent enough to prove where our economy stands. We are in the midst of the discussion of document to the fifth the approach plan. I would urge on the Irrigation and Power Minister and through him the Planning Minister and the Government as a whole to provide adequate resources at least in the fifth plan to see that the ravages caused by floods, more especially in the chronically affected areas whose economy has suffered as my State, are prevented, so that at least from next year, we can take adequate measures.

In passing, may I draw the attention of the minister to the commitment made by the Prime Minister on the floor of the House as early as December 1969 that adequate measures would be taken to control the floods in Brahmaputra? I am sorry to say that nothing concrete has been taken up even today. Although the Bill for the Centre to take over the full responsibility is in the offing, it is yet to be brought before the House, and action taken thereon. I humbly submit to the minister and through him to the Government 'to expedite the enactment of this legislation so that measures could be taken for control of floods in my State.

SHRI SAMAR GUHA (Contai): Sir. while sympathising with the people in all the States where floods have destroyed human life and property, I would like to draw attention to the devastating floods that have again occurred in Midnapore, Bankura and Baharampur. This is the picture of the floods in Contai, my constituency (Picture shown of Contai area). This is known as the granary of the southern part of West Bengal. This area has had three devastating floods since 1967 and now this is the fourth one. One year there was drought. Out of the last seven years, in five years it was either flood or drought. The whole economy of Contai has been shattered. The whole cconomy of the people of this area is completely dependent on agriculture alone. There is no other means of livelihood for them. The result is that due to the successive floods and one of drought the people are living in semi-starvation condition because the very base of their agricultural econo-According collapsed. my has press reports, 95 per cent of the cultivation coming rabi is under water. Unless the water recedes quickly, it will affect not only that area but the whole of West Bengal because a large portion of rice the production of the State comes from that area.

As I have mentioned in this House several times, these are rather artificial flood for want of a proper drainage system in that area. Even though flood protection work in the Suvarnarekha has already been approved by the Planning Commission it is not being given effect to. I do not know why it is being delayed like this. I want to know when it is going to be taken up.

The whole agricultural economy of Contai area has completely collapsed.

[Shri Samar Guha]

The result is that year after year the agricultural loans and flood loans given to the people of that area are getting accumulated. Last year there was a big popular movement to withhold the repayment of agricultural and flood loans. Unless you are prepared to write off all outstanding agricultural and flood loans Contai area will no longer be a granary of West Bengal. You should also take quick measures for supply of ration, relief and rehabilitation of people in that area,

conclusion, I would say that In even though recently there was some paddy cultivation in that area, that rice is being taken away from this sub-division. Government should at least issue instructions immediately that no rice from the sub-division of Contai should be taken out of that area. Government should also inform the House what steps they are going to take to save this granary of West Bengal, which has been completely shattered by the successive floods of the last few years.

डा० लक्ष्मी नारायण पांडेय (मंदसीर):
सभापति महोदय, बाढ़ों ने इस समय देश में
एक प्रकार से सकट की स्थिति खड़ी कर रखी
है। पहले बिहार में भीर उत्तर प्रदेश में बाढ़
धाई भीर उसी कम में गुजरात, राजस्थान
तथा मध्य प्रदेश में भी निरन्तर धब चारों तरफ
बाढ़ें धा रही हैं। नर्मदा की बाढ़ ने न केवल
गुजरात को, धपितु मध्य प्रदेश को भी बहुत
धभों में प्रभावित किया हैं। खरगोन का सारा
नाग, बड़वानी, होशंगाबाद के सारे इलाके चारों
तरफ से पानी में जलमन्न हैं। वहां 80 घंटे
तक वर्ष होती रही, चारों तरफ का जन-जीवन
वस्त हो गया जिसमें 8-10 लोगों के मरने
का समाचार है धौर लगभग 25 करोड़
की सम्पत्ति की हानि होने का भी समाचार

है। नर्मवा में प्रति वर्ष बाढ़ प्राती है, लोगों का जीवन संकट में पड़ता ह, पशु मारे जाते हैं, मकान गिरते हैं धौर लोग धपने बरों को छोड़ कर लम्बे समय के लिए दूर रहते हैं। मै पूछना चाहता हूं सरकार ने इस सम्बन्ध में कीन से प्रभावी कदम उठाये हैं या उठाने जा रही हैं।

दूसरी बात यह है कि चम्बल नहीं पर गाधीसागर बांध बाढ़ के पानी में बिरे तो रामपुरा भीर गांधीमागर बांध के झासपास के लगभग 150 गाव खाली होने की स्थिति में हैं पुलिस की तीन बटालियन मदद के लिए पहंची हैं, जो महायता है वह अपर्याप्त है, गांधी मागर की मारी विजली की युनिट्स बन्द पड़ी हैं, सारे गेंट्स खोल दिए गए लेकिन पानी फिर भी अत्यधिक आगरहा है और चारों तरफ भयावह स्थिति बनी हुई है, मै जानना चाहुगा वहा पर धाप कौन सी सहायना वेने जा रहे हैं। मदसीर की शिवन ने भी मंदसीर नगर व ब्रासपास के क्षेत्र को भयकर रूप से प्रभावित कर रखा है। बाद के कारण सोगो के भूखें मरने की स्थिति है लेकिन ग्राप मध्य प्रदेश को एक प्रकार से खाबान्त के मामले में सरप्लस स्टेट बताते हैं, लेकिन वहां प्राज खाने की व्यवस्था नही है। पशुप्रो के चारे की व्यवस्था नहीं है। धाप केन्द्र से तुरन्त सहायता पहुंचायें। मध्य प्रदेण की उपेक्षा नहीं करनी चाहिये । वैसे ही भोपाल भी भाज बाढ़ की चपेट में है। नर्मदा भीर बेतवा में बाढ़ भावी है, विदिशा व भासपास के क्षेत्र जल मन्न हैं। रेल भीर बसी का यातायात ठप्प है। मध्य प्रदेश में इस बाढ़ से करोड़ों रुपये की हांनि हुई है, सैकडो

पशु मारे गये भीर 8, 10 भादमी भी म" चुके हैं।

इसी प्रकार से राजस्थान के घन्दर भी बाढ़ भायी है। उदयपुर में, चित्तीड़ में, कोटा में, भीर उस के ग्राम पास के इलाकों में, निरोही भीर जालीर में जो बाढ भायी है उस की वजह से रेल यातायात बन्द है, चारों तरफ से संकट है। खाद्यान्न की कोई व्यवस्था नही है। मैं चाहुंगा कि मंत्री जी उधर ध्यान वें भीर समुचित व्यवस्था कराये। मैं मत्नी महोदय से यह भी जानना चाहूंगा कि क्या वे इस प्रकार की बाढ़ों पर नियंवण के लिए कोई केन्द्रीय बाढ़ नियंत्रण श्रायोग बनाने जा रहे हैं ?

मन्त में मैं फिर कहुगा कि मध्य प्रदेश की तरफ जहा चारों मोर सकट है, उक्जैन मदसौर, खारगोन, इंबीर, भोपाल के इलाके में जो सकट है उन में केन्द्र द्वारा जो महायता की जा सकती है उस को करें भौर नर्मदा भीर चम्बल के बारे में कोई स्थायी हल द्दन की कोणिश करें तथा ग्जरात को भी संकटापन्न स्थिति से बचाये।

भो राम सहाय पांडे (राजनंदगांव) . मभापति जी, सुखा पड़ जाय तो हमारा देश "भिक्षाम देहि" की बात करता है. बाढ़ ग्रा जाये, नदियां चढ़ जायें तब भी 'भिक्षाम देहि" की बात देश करता है। इस का कारण क्या है ? कारण यह है कि इन्द्र भगवान जो पानी बरसाता है उस पर हमारा कोई नियंत्रण नहीं है। ससार का एक बटे दम हिस्सा बानी हम को प्राप्त है, घौर 83 ऐंसी नदियां हैं जो पैरीनियल हैं, सदा बहती हैं। वर्षा के समय पानी के वेग से उन में बाढ़ बाती है। इस के लिए मैं प्रशासन को पूरा का पूरा उत्तरदायी ठहराना ह । फ्लड कट्टोल कमीशन श्राप के पाम है, योजनायें भ्राप बनाते हैं, भीर उस योजना के माध्यम से 25 वर्ष में भ्राप ने कम से कम भगर देश के स्राधे पानी पर नियत्रण कर लिया होता तो बहुापुत्र से लेकर नर्मदा, गंगा, जमना, बेतवा धादि नदियो में जो प्रवाह भ्राता है, गांव बर्बाद होते हैं, कम से कम भ्रगर माघे देश मे पानी पर नियत्रण कर लिया होता तो माज जो हमारा किसान भूखा है, धरती प्यासी हैं, यह सकट दूर हो गया होना ।

पानी का नियवण सब में प्रथम भ्राव'यकता है, इसको प्राथमिकता देनी चाहिये। पानी है, लेकिन मुखा भी ग्रीर बाढ भी है। ग्राज भ्राप बाढ़ की बात सुन रहे हैं, 10 रोज बाद मुखे की बात होने लगेगी । इसलिये मब से बड़ी कमी हमारी योजना में यह है कि हम ने जल पर नियन्नण किया ही नही। जब कि अपर से पानी बरमता है, 3,600 मिलियन एकड़ फीट पानी हमारे देश में गिरता है लेकिन मिचाई के लिए केवल 150 मिलियन एकड़ फीट पानी ही हम को मिलता है। निदयो के बारे में मर्न्सप्रदेशीय झगड़े हैं। मभी हमारे भाई जो गुजरात के थे उन्होने कहा कि वह बड़े दैरिटेबिल हैं। इसरे भाई मध्य प्रदेश पर क्यों रिभनेक्सन ग्राना चाहिये। ग्राप का जो मधिकार है वह बाप को मिलना चाहिये, मध्य प्रदेश का जो अधिकार है वह मध्य

बि राम सहाय पांडे

प्रदेश को मिलना चाहिये। 5, 6 बांध हमारे यहां बनेंगे, एक बांध धाप के यहां बनेगा, उस पर शगड़ा कर रखा है। बोनी मुख्य मंत्रियों ने प्रधान मली को निर्णय के लिये मामला सौंप दिया है कि नर्मदा के पानी के बारे मे वह अपना निर्णय दे है। भाज नर्मदा का पानी सिचाई के काम नहीं भाता, मध्य प्रदेश और गुजरात के लोग इस को जानते हैं कि नर्मदा का पानी हम को प्राप्त नहीं है इसिलये भ्रामरी है। इसिलये पानी पर नियत्रण किया जाय, उम की नहरों मे बहाया जाय जिस से खेतो को पानी मिल सके भीर देश जो भूखा है उस को भ्रम्न मिल सके ।

भ्राप रचवर्षीय योजना बनाने जा रह हैं उस मे पानी के नियत्रण को सब से बड़ी प्राथमिकता देनी चाहिये। ग्रगर पानी नही है तो हमारा देश भुखा रहेगा ग्रगर पानी मिनेगा, खेन में बहेगा तो हरित कान्ति होगी और हमारी भ्खमरी जायेगी तथा "भिक्षाम देहि" भी समाप्त हो जायगी।

समापति महोदय इस बहम के लिए एक ही घटे का समय है, लिस्ट बोलने वालो की बहुत बडी है, पह ने सब पार्टीज के एक एक सदस्य को बुला रहा हु।

16 hrs.

भी हकम चन्द कछ बाय (म्रेना) . मान्यवर, एक घटे का समय भीर बढाया जाय एक घंटे से काम नहीं चनेगा , कम से कम को घंटे हीना चाहिये। मैं प्रस्ताव करता हं कि एक घटा समय बढ़ाया जाय।

थी कुलक्षक वर्गा (उज्जैम) : मान्यवर, में उज्जीन से बाता ह, वहां 250 मकान गिर गये. तीन दिन से सडको पर नार्वे चल रही हैं भीर भाग मुझ को बोलने नहीं देना चाहते । बाप मुझे बवश्य बहुसर है ।

समापति महोक्य : श्राप बैठिये । पहले माननीय माबलकर जी को बोलने बीजिये।

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Chairman, Sir, I speak today with considerable anguish in my heart as I rise portray before this hon House, what I have seen with my own eyes during the last three or four days in Ahmedabad and Gujarat. But when I speak about Ahmedabad and Gujarat and the havoc that the various rivers in spate have created all over the place. I do not want to restrict my remarks only to Ahmedabad and Gujarat; I am conscious of the fact that the damage done to the various parts of the country is equally distressing and equally great.

Sar, only last week, on Tuesday, we had in this House an occasion to discuss the flood situation, and the Minister of Irrigation and Power also replied to the debate. Little did we realise then that, within a week of that debate, we in this House would be compelled to take another hour or two to discuss the havoc created by the various rivers in the various parts of the country. This is not a problem to be looked at from a party angle this is not a problem to be looked at from the political angle. It is a national calamity, a colossal problem, facing the whole nation. Therefore, I am looking at it from the national angle.

Friday, on 31 August 1973, Last when I flew to Ahmedabad, my home city and constituency, I could reach there because the rains were heavy and the planes were diverted to Bombay. We were stranded at Santa

Cruz airport, Bombay for 12 hours. Only on Friday night, on the night of 31st August, I reached Ahmedabad. and Saturday and Sunday I spent in Ahmedabad where many people suddenly found themselves in knee-deep waters. I have come back from Ahmedabad only today and straight from the Airport I am coming to Parliament. I want to tell you, Sir, that the havoc created by the various rivers, Narmada, Sabarmati, Mahisagar, Vishwamitri, Meshwo, Vatrak, Shedhi, Hathmati, Banas and Saraswathi, has been extensive. More than two-thirds of my State is difficulties. The extensive and heavy damage caused by floods runs into crores of rupees. The official estimate is Rs 50 crores, but it is much more than that. The standing crops have destroyed; cattle and human beings have been washed houses have collapsed; hut-dwellers and slum-dwellers and people on the embankment are in great hardship suddenly, they have been because. uprooted: hundreds of villages are marooned in water. The administration has not been geared adequately, though, I must say, it is doing its job well. The Government of Gujarat, the Municipal Corporation of Ahmedabad, the various voluntary agancies the All India Radio, the newspapers, the Army and the Police-all doing their best. But what I want to tell the House and particularly the Minister here is this. It is not only Gujarat but various other States also that are affected. We require some long-term measures, we require massive financial assistance from the Government, The Central Prime Minister gave Rs. 1 lakh from the Prime Minister's National Relief Fund But, that is inadequate. We want much more than that. We want the Army to help us, to rescue us and to help us in the rescue operations. We want more boats to be sent to us. We want more helicopters to be sent to us. In Ahmedahad and Gujarat, found to my dismay that helicopters and boats were not available. Houses, cottages, slums and every place have flooded. We want shortall been

term and long-term steps to be taken. People have to be housed again. We want cement for these people. would request the Minister of Housing, Shri Bhola Paswan Shastri to give tents by way of shalter to the flood affected people, and to give more attention to Gujarat.

Finally, I want to stress that the Prime Minister must give her award on Narmada without delay. If she has any heart, if she has any understanding and if she has any national interests, I want her to give her award as early as possible because it is disgraceful, disgusting and distressing to see that so many people, crores of people are suffering because it has been brought into the political Therefore, I would appeal that when I saw my people not only in Gujarat but all over the country how bravely they are meeting this challenge, I was distressed why the Government and the leadership are not coming to their rescue.

Therefore, I want to conclude by saying not only that the Narmada award should come quick and soon but the Government must give masassistaince. Dr. Rao, a very esteemed Minister, and a very intelligent and expert man, unfortunately said last week in the House that we must learn to live with the floods. But people here are dying. they are still existing, please do something quick, spend more money and have priorities on this and do things nationally and not politically.

MR. CHAIRMAN: I want to know from the Government their reaction. The time allotted for this discussion is only one hour. But there is a demand from the House that the time What is the Minister's be **extended** opinion?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI K. RAGHU RAMAIAH): The position is that out a motion that I moved earlier which Shri K Raghu Ramaiah

the House also adopted, the discussion on the Criminal Procedure Code (Amendment) Bill was postponed by an hour. From the time of adoption of that motion this debate is to go on for an hour, i.e., till 4.24 or 4.25. That is the present position and I am in the hands of the House. If the House wants to discuss the flood situation for another hour, then, subject to the further consideration of the Criminal (Amendment) Bill Procedure Code being taken up after that, if the Chair wants. I have no objection. I will not stand in the way.

MR. CHAIRMAN: I am also in the hands of the House. If the House wants that the time should be extended, I have no objection.

SOME HON. MEMBERS: Yes, Yes
MR. CHAIRMAN: How much time?
One hour?

श्री मध् लिमपे (बाका) इन्होने जान-बुझ कर श्री सोमनाय चटर्जी के प्रस्ताव के विपक्त में बोट डलवाया। व्हिप इश् करवाया। नतीजा यह है कि एक चटे के लिए केवल चर्चा स्थागित की गई है। एक घंटे के बाद बिना फार्मन मोशन के उस वर्षी को लेना होगा । मैं तब इम चर्चा को चलने नही ब्ंमा क्योंकि यह नियमों के विशरीत है। ग्रगर ग्राप बाकायदा मोशन वर्गरह न देते हुए ज्यादा समय बाढ पर चर्चा करते तो बात ग्रलग थी । स्पीकर के ग्रधिकार में बहुत दफा यह हुआ है। लेकिन भापका यह भाग्रह रहा है कि भाज ही हम इस बिल को पास करेंगे। यह जिद क्यों? धगर यह जिद है तो मेरी भी जिद है कि एक बटे के बाद उस चर्चा को ग्राप ले भीर नही लेना बाहते हैं तो दूसरा प्रस्ताव साए । (इंटरप्शंख) समझौते से काम करना है तो मैं तैयार हूं। मैं भी चाहता हूं कि बाद के कपर बहस हो मौर वह पूरा दिन चने। मेरी बात को भ्राप समझने की कोशिश करे। छ. बजे तक बाद के कपर बहस हो बनतें कि एक वाकायदा प्रस्ताव करके सी भ्रार पी सी की बहस को भ्रगने सब तक के लिए मुल्तबी रख दिया जाए। जल्दबाजी क्यो भ्राप करते हैं? भ्रगर भ्राप इसको नहीं मानते तो एक घटे के बाद विश्वेषक को भ्राप ले।

MR. CHAIRMAN: What has the Minister got to say?

SHRI K. RAGHU RAMAIAH: I am entirely in your hands. It is true that I have asked for one hour adjournment so that this Criminal Procedure Code Bill discussion can be taken up after that. Meanwhile this discussion has come up. There are two ways of doing it Either you may extend the time, or, you may take up the Criminal Procedure Code Bill discussion. These are the two ways.

श्री मत्रु लिक्स से वाकायदा प्रस्तात करता हु कि सी श्रार पी सी कौड की जी वहस है उसको श्रीर स्थान रखा जाए श्रीर छः वजं नक इस पर बहस हो श्रीर छः वजे के बाद हाउस की एडजर्न करे सी श्रार पी सी को शाज न लिया जाए। नेना है तो श्रमी ने नहीं तो कल लें।

श्री हुकम चन्द कछ शयः मै इसका ममर्थन करता हु।

MR. CHAIRMAN: The motion of Mr. Madhu Limaye is this:

"That this discussion should continue up to six and the Criminal Procedure Code Bill discussion should be taken up tomorrow."

SHRI D N TIWARY (Gopalgan) : 12 I move a substitute motion, or amendment. I move

141 Flood situation

(Dus)

'That this discussion should continue up to 5-15 pm and after that we shall take up the Criminal Procedure Code Bill for discussion"

CHAIRMAN I am putting it to the House The amendment of Shri D N Tiwary is to be put to the vote first The question is

"That this discussion should continue up to 5-15 PM and after that we shall taken up the Criminal Procedure Code Bill for discussion "

The motion was adopted

समापति महादय यह बहस ५ बजकर पद्रह मिनट तक चलेगी।

When would the hon Minister like to speak? We have to conclude this discussion at 5-15

THE MINISTER OF IRRIGATION AND POWER (DR K 1 RAO) will start at 5 O clock Fifteen minutes will be all right

मुझे भ्राप मौका भी फूल चन्द वर्गा देवे ?

समापति महोदय द्माप बैठिये। श्री तिवारी ।

भी कुष चन्द्र वर्ग मुझे मौका मिलना या मही ?

सभावति महोदय हाउस को भाप चलने दें। मैंने श्री तिवारी को बुलाया है। (व्यवधान) द्याप बैठ जाए। डिसटर्व कर रहे हैं हाउस को । भाग बैठ जाइये ।

श्री डी० एन० तिवारी (गोपालगज) मभापति महोदय , समयाभाव के कारण मैं बाढ ने कारणा श्रीर उसकी रोकयाम के उपायो मे नहीं जाना चाहता ह। इस बारे मे मदन मे कई बार बहस हो चुकी है भीर मिनिस्टर साहब भी उस का जबाब दे चके ž i

मैं ग्राप का ध्यान बिहार की ग्रार दिलाना चाहता ह । विहार मे भ्रभी लोग भयानक मुख स उबर भी नहीं पाये थे और उन को कुछ गहत भी नहीं मिल पाई थी कि भयकर, बाढ ग्रा गई। वहा नेवल एक जिले मे नही बीमियो जिलो मे बाढ ग्राई है। कही शहर मे पानी घुस गया है और कही खन नष्ट हो गए हैं। इाउट्स में जो कुछ भी बचा-खुवा था उस को बाढ न समाप्त कर दिया है। लागो की समझ मे नहीं भाता है कि वे कैसे रहेगे क्या खायेगे और कैसे अपनी जमीन को फिर से ग्राबाद करेगे।

मैं निवेदन करना चाहता ह कि बिहार पहले से ही एक बहुत है फिसिट स्टेट है। वहा पावर और इरियेशन की कमी है। जो प्राजेक्ट बहा हाथ में लिये गये हैं , उन का कम्प्लीशन भी नही हुआ है और न ही उन से काई प्रधिक पानी ही मिल मकता है । मती महोदय से मेरा श्राग्रह है कि वहा जो बाध बने हए हैं , चुकि उन के स्लूस गेट काफी न होने के कारण नदियों का पानी निकलने मे रुकावट हो रही है, इस लिए वह शीघ से शीघ्र दो तीन कदम उठाये।

पानी घटका हुआ है, जमा वहा बांध को काट कर पानी को हमा है.

निकलबाया जाये. जिस से लोगो को राहत मिल सके भीर खेतीहर मजदूर जमीन पर काम कर सकें। जहा जमीन सुखी है, वहां हाई मैन्झल लेबर स्कीम को जल्दी से जल्बी चालुकिया जाये। ऐसान हो कि ड़ाउट से मुखेलोग बाढ में भी भुन्ने मरे भौर उन को कोई काम न मिले । वहां अस की कमी शायद उतनी नही होगी. जितनी परचेजिंग पावर की कमी है। झगर लोगों के पास परचेजिंग पावर होगी, तो वे महगा भनाजभी खरीद कर खा मकते हैं। लेकिन प्राज उन के पास परवेजिंग पावर नहीं है। वे ड्राउट के सताये हुये है भीर भव बाढ से मारे जा रहे हैं। मेरे जिले म शहर मे पानी आ गया है. गावो और देहातो की बान क्या कहे। मुसलाधार बारिश हई है ग्रीर नदियों में भवकर बाढ ग्रा नई है। छपरा जिने में आधे महर मे पानी द्वा गया है। देहात में 40, 45 परमेंट जमीन पर फ़मल नष्ट हो गई है। म् बफ्फ़रपूर ग्रीर दरभंगा ग्रादि ग्रान्य जिलों में भी बाद का लेश ही । वहा पर जल्द से अल्द पानी निकाला जाये भीर जमीन को साफ़ किया जाये ।

इस के बाद धनले रवी सीजन में बोने का प्रबन्ध भी किया जाये। भीर लोगो को ममय पर सीड दिया जाये। होता यह है कि सीड नब मिलना है, जब बवाई का समय खत्म हो जाता है । ग्रगले रवी सीजन की बुवाई के लिए ऐमा प्रबन्ध किया जाना चाहिए कि कोई जमीन खाली न रह जाये भीर लोगों को बोने का मौका मिले।

इस बीच में सरकार वहां जितना गल्ला दे संकती है , जितने साधन पहुंचा सकती है , उन लोगो के हाथ में जितनी परविजय पायर दे सकती है . उसका प्रबन्ध उसकी सकर करना चाहिए।

SHRI H. M PATEL (Dhandhuka): I shall not take much time to speak about the distress in various States and the financial and other assistance that the Central Government may give to the State Governments for work that they may have to underorder to relieve distress. What I would like to refer to is the fact that each time we have floods, we find that they are much worse than the floods on the previous occasion. The intensity of the floods is increasing every year. The only reason for this is that we have not been able to undertake that kind of activity which ought to have been undertaken for conservation. work of afforestation in the catchment areas in an intensive manner may not have been neglected altogether but it is certainly proceeding at a snail's pace These areas were very badly deforested during the Second World War, and since then, the task of reafforestation has not been taken up with the degree of urgency that it ought to have been undertaken At any rate, I hope that in the light of these disasters that have to face year after year, reafforestation would be given the highest priority.

I cannot understand how the hon Minister says that we must learn to live with the floods. Of course, we must learn to live with all manner of catastrophes that befall us, surely the hon. Minister ought not to say that. The hon Minister ought to says that we ought to see that catastrophes which we could prevent will be prevented by action of a kind which our intelligence, our resources and our techniques would enable us to do. The forces of nature cannot just be ignored.

you only invite disaster, but you can meet them, and you can do so intelligently and you can meet them in such a way that you prevent those forces from being very disturbing. Are we doing that? I think the various speakers who have spoken before me have referred to this. I have already referred to the question of conservation which ought to have been undertaken.

Secondly, there is the question of drainage. We construct highways, we construct canals and so on, and we do not allow natural drainage; natural drainage is interfered with bv these particular construction works. Natural drainage has to be provided for. Further, in the case of rivers of this magnitude, we could control those waters and see that irrigation and power supply is provided out of them. Why are these works delayed? So many river projects have been delayed, projects which ought to have been completed within a matter of three or four or five years. Of course, the construction of hydel power stations dams etc. may take eight to years sometimes, but they are taking infinitely longer time. Sometimes, as in the case of the Narmada, no decision even is being taken.

Does the hon, Minister not realise that these matters must be decided? It is no use running away them. There are matters in which I think that it is time for all of us to decide that they should be decided on their merits, economic merits, technical merits and not on a political basis at all. Unless we do this year after year we shall have to face these damages, disasters and heavy losses. Every State assesses its damage in terms of crores of rupees, some say Rs. 50 crores, others Rs. 100 crores Lt you add them up. and so on. you will find that the total loss enormous and some losses are incalculable. But in my opinion, these are There are under-estimates. which are intangible and incalculable where human beings are uprooted

from their homes; it is not a question of merely rehabilitating them or constructing houses for them, the actual loss suffered by them is something that cannot be calculated in terms of money. I would therefore urge the hon. Minister to consider this, that it is not merely a question of the losses that we suffer or the country suffers in terms of damage to property, damage to crops, loss of lives and so on in terms of money, but to tackle the underlying causes, what is there at the back, for, the country is losing so very much of the progress that we may have achieved.

Reference was made to the flood ravages in Assam by the Brahmaputra. The problem of the Brahmaputra has been there before us over since Independence. It was stated almost immediately after Independence that the highest priority would be given to it to see that it did not ravage the country as it has been doing almost every year. Yet, what has been done about it?

He may say that commissions have been appointed and commissions have made progress, But what is there to show in terms of actual achievement. in actual reduction in terms of floods that take place?

In conclusion, I wish merely to say that right now is the time when we should think in terms of overcoming these floods of meeting the problems of floods in an intelligent and planned way. We should not be chary about providing the maximum possible funds that may be required year after year because what we suffer in terms of losses far exceeds whatever provisions may be needed for whatever work we can achieve during a year.

श्री नरेन्द्र कुमार साधी (जालीर): सभापित जी, मारे देश में एक विषम समस्या बाढ की वजह से पदा हो गई है। पिछने 12 महीनों के श्रन्दर सारे देश में मुखे

[श्री नरेन्द्र कुमार साधी] की परिस्थिति बी, जिस से महनाई बढ़नी गई। जब बारिश धाई तो लोगो ने सोचा कि धव पानी मिलेगा और उन की कठिनाइया दूर होगी, लेकिन सारे देश के एक बडे हिस्से के ग्रन्दर बाढ का ऐसा भयकर प्रकोप हुन्न। कि राजस्थान के ग्रन्दर तो जहा िछ ले 30 वर्गी मे बाद नहीं ग्राई थी, हर दूसरे माल सूखा पडता था, वहा एक भयानक स्थिति नैदा हो गई है। पिछले तीन चार दिना मे राजस्यान मे जो हालत पैदा हुई है--मत्री महोदय को उस की जानकारी होगी। जालीर मिरोही, बाडमर, बामवाद्या ड्गरपुर सिवाना प्रादि स्थानो की पिछले उ- । दिना मे जो हालत हुई है वह किसी भे छिरी नहीं है। जहां जवाई बाध का पानी आज तक कभी पूरा नहीं भर। वहा यह स्थिति पैदाहोगई ह कि ग्रापको उनके गैट्म को खोलना पड़ा भीर उम के बाद जा मुमाधार वर्षा हुई, मारा क्षेत्र पानी म दूर गया । जालौर स्टेशन पिछले शनिवार को 4 फुट पानी म बूबा हुआ था । विशनगढ गोल पहले ही लो-लाइग एरिया या वहा पर 8 फुट पानी बहरहा है । वहाके लोगा क। जो हालत है, मेरे ख्याल से सोचना भी दुण्वार है ।

मरी बहा बात हुई थी उन्होने मुझे बतलाया कि हैलीकीप्टर भेजा या लेकिन हैसीकाप्टर के उतरने के लिये भा जगह नही है । उन्होने वहा पर बहते हुए इन्मानो को देखा---वडी भयकर परिस्थित है। ग्राज की जानकारी मुझे नहीं मिली है मैंन काणिण की, लेकिन सारं मीन्या-आफ

कम्यूनिकेशन खत्म हो चुके हैं। जितना भी मुझे जोबपुर से मासूम हुआ है, उन के धनुनार राजस्थान के पश्चिमी क्षेत्र मे बहुत भयकर परिस्थिति है । गांबो के अन्दर 8 फुटपानी वह रहा है, जहा पक्के मकान नहीं होते हैं, वहां के लोग कैमे जिन्दगी बसर कर र होगे--- आप ही धनुमान लगा सकते है।

माज की गम्भीर परिस्थित को देखते हुए मै जानना चाहताह कि इस के लिए झाप ने कौन सायोजना बनाई है। कोन मा कार्य हो रहा है ताकि वहा के लोगा को बाढ की परिस्थितियां में इूबन से बचाया जा मके । हवाई जहाज या हैलीकाप्टर के दस्त बहुत थोडे है जा है वे बहा पहुच मही पा रहे है। किश्तियावहाजा नहापारही है। मै जानना चाहता ह कि भ्राप ने कौन सी एम-जन्सी एक्शन्ज लिये हैं जिन मे उन को बचाया जा सक । एमर-फोर्स मीर ग्रामी क दस्त क्या कर रह है, उन्हाने भ्राप का क्या कहा क्या उन्होंने कहा है कि उन के दस्ने वहा पर काम नहीं कर सकते ?

इन पर्शिस्यानयां के बारे में प्राप की रटडी टीम कथ वहा *जा* कर **जानकारी** हासिल करेगी, अ**हा कराडा** रुस्यो का नुकमान हुआ है, मारी फसल तबाह हो गई है, मकान गिर गये, लाखो लोग बेघर-कार हो गये। भ्राप की सैन्ट्रन स्टडी टोम कव वहा जायेगी, कब झाप को झहसास होगा कि वहा पर हमे क्या करना है

धाहोर जिले के 25 गांव, जालीर के 15 गांव, साचीर के 61 गांव पानी में डूबे हुए हैं। 20 हजार मकान भी मवाल तहसील में गिर गये हैं। 10 हजार मकान जालीर में और 5 हजार साचीर में गिर गये हैं। 10 हजार मकान जालीर में और 5 हजार साचीर में गिर गये हैं। सारी लहलहानी हुई फसल खत्म हो गई है। इस लिये वहां जा कर आप की टीम कब काम करेगी, आप का राहत का कार्य कब मुख्त होगा। एअर-फोर्म के दस्ते जो वहा काम कर रहे है, उन्होंने आप को क्या हकीकत भेजी है—वह हम जानना चाहते है। वहा के लंगों के लिए खाना मुहैया करने, मेडिक न-एड भेजने तथा अत्य माधन पहुंचाने के लिये आप ने क्या किया है. इन की लेटैस्ट रिपोर्ट क्या क्या है?

पिण्वमी राजस्थान की हालत बहुत खराब है—नाग जान बचान के लिए परेजान है। न वहा रेलगाड़ी है, न सड़के है, न कोई दूसरे रास्ते हैं —िमवाय हैलीकाप्टर के कोई दूसरा माधन नहीं है। इसलिए हमें जानकारी दें कि धाब की हकीकन क्या है भीर धापन कौन सा कार्य वहा पर किया है।

SHRI E. R. KRISHNAN (Salem): Mr. Chairman, Sir, I am thankful to you for giving me an opportunity to participate in the discussion on the recent floods and the consequent havoc in Madhya Pradesh, Gujarat and Rajasthan States and express my views on behalf of my party, the Dravida Munnetra Kazhagam.

You will recall, Sir, that there was a discussion in this House last week on the floods in these States and also in so many other parts of the country, in reply to which the hon. Minister of Irrigation and Power, Dr. K. L. Rao, sermonised that the people of the country should learn to live with the floods since no amount of governmental programmes and activities would completely eradicate the problems of floods in the country. I was appalled to hear such a statement from a senior Minister Dr. K. L. Rao. I would be obliged to know from him today as to how and in what manner the people of the country should live with the recurring floods in the country.

Sir, in Central India rivers region the important rivers are the Tapti, Narmada and the Mahi flowing westward and the Mahanadi, Brahmini, Baitarni and Subarnarekha eastward. It is common knowledge that every year these rivers are flooded and they cause a very heavy The Central Water and Power Commission, which is functioning under the guidance of the hon. Minister, has presented a Perspective Plan for Flood Control for the decade ending March, 1981 in which it is suggested that flood moderation tams on these rivers are an imminent necessity for effectively dealing with the flood problem. This plan envisages a capital outlay of Rs. 540 crores. Instead of stating that the Government would implement this plan with vigour and verve, it is deplorable that the hon. Minister of Irrigation and should have stated that the people of the country should learn to live with the floods. We are constrained to conclude on hearing such a statement that the Government are not serious to implement schemes which will put an end to human misery in our country. I would like to know from the hon. Minister whether this scheme is being considered carnestly or it is just adorning the book-shelf of the hon. Minister's office,

^{*}The original speech was delivered in Tamil.

[Shri E. R. Krishnan]

Before I conclude, I would refer to one very important point. If the Central Government want to take determined steps to control the annual feature of floods and the consequent heavy toll in North India, then the Government must take energetic and immediate steps to implement the scheme of linking Ganges with Cauvery. I may say that that is the one and only constructive remedy for the recurring problem of floods in North India. By implementing this scheme, it is not only that the Government will be able to substantially augment the production, but also agricultural solve the problem of floods in North India once and for all.

I appeal to the hon. Minister of Irrigation and Power that he should bestow his personal attention in expeditiously implementing the Ganges-Cauvery link-up scheme.

With these words, I conclude.

की नटवरलाल पटेल (मेहसाना): सभा-पति जी. गुजरान में बाद की जो परिस्थिति है, उस को देखने के लिये मैं महमदाबाद गया बा भीर भाज ही भहमदावाद से भा रहा हूं। मैं जो कुछ कह रहा हं, वह मैंने प्रखबारों मे नहीं पड़ा है, रेडियो से नही सुना है, आंखों देखी बात बतला रहा हूं। ग्रहमदाबाद. भड़ीच भौर दूसरे गांव में जो परिस्थिति पैदा हुई है, उस के वर्णन के लिये मेरे पास शब्द नहीं हैं। कल सारा दिन मैं ग्रहमदाबाद में भूमा हुं--- झहमदाबाद में बहुत मी मोमायटिया भाज भी पानी के नीचे हैं। इस से आप प्रन्याजा लगा मकते हैं कि सीसायटियों में रहने बाने लोगों की क्या हालत होगी। वहां पर 12 घन्टे के अन्दर जो परिस्थिति पैदा हुई है-उस का वर्णन करना मुक्किल हो गया है।

मुझे यह कहते हुए खुशी होती है कि बाद की इस भवंकर परिस्थिति का मुकाबला करने के लिये गुजरात सरकार के चीफ मिनिस्टर भीर उन के साथियों ने काफी कदम उठाये हैं, जिल से वहां की परिस्थिति को कुछ रिलीफ मिला है। मुझे मालूम हुद्या है कि गुजरात की सरकार ने परिस्थिति का मुकाबला करने के लिये सैन्ड्रल गवर्न मैन्ट से हेलीकाप्टर्स की माग की थी, लेकिन मैन्ट्रल गवर्नमेंन्ट ने उस में कोई दिलचस्पी नहीं दिखलाई । धगर वहां हेलीकाप्टर्स जल्दी से भेज गये होते तो फुड पैकेटस पहुंचाने के लिये हेनीकाप्टर्स का उपयोग भासानी से हो सकता था। मुझे यह कहते हुए दुख होता है कि जब देश पर ऐसी कोई कैं नैमिटी झाती है तो उस के लिये हम पह ने तैयारी कर के नहीं रखते हैं, जिस से काफ़ी नुकसाम होता है।

बाढ़ की जो परिस्थिति हर साल पैदा होती है---ग्राज उस का हल खोजने की जरुरत है। जहां तक गुजरात का सम्बन्ध है, मध्यप्रदेश का सम्बन्ध है, भाप भी जा ते हैं, मैं भी जानता ह भीर मारा हिन्दुस्तान जानता है कि उस का एक उपाय है-नर्बदा प्रोजेक्ट । धगर यह प्रोजैक्ट एक्सीक्यूट हो जाय तो मैं समझता है कि हजारों-लाखों जानों की हानि बच सकती है। जो गरीव लोग घर में बेंघर हो जाते हैं, उन को बचाया जा मकता है । मेरे ख्याल से द्रिष्युमल मं जाने से इस माम ते में कि ते ही जायेगी यह एवाउँ प्राइम मिनिस्टर को देना चाहिए, प्राइम मिनिस्टर पर हमें पूरा विश्वास है। मैं उम्मीद करता हूं जनता ने हित में---न्योंकि वहां की जनता ने कभी भपना सवास नहीं सोचा, वह सारे गाँब्द की बृष्टि में इस सवाल का सोचती है---इसलिए राग्द्र के हित में यह एवाई जल्द झा जाये ऐसी में माननीय मन्त्री जी झीर प्रधान मन्त्री जी में विनती करना हूं!

श्री हुक्क्क क क क वाय (मुरेना) सभा-पति जी, बाद के बारे मे हम प्रति बर्च यहा चर्चा करते हैं। किसी न विसी क्षेत्र मे हर गाल बाड़ श्राती है जिसमें धरवो स्पण् की हानि होती है। सभी जी ने धनेको बार जवाब देने समय यहा पर कहा है कि इसका स्थायी हल निकालने जा रहे हैं नेकिन सभी तक कोई हल नहीं मिकला जिसकी वजह से प्रति वर्ष धरवो क्पण की हानि उठानी पड रही है। इसके अनिरिक्त हर साल काफी लोग येषर-बार होने हैं, काफी मौने होती हैं, काफी जानवर सरते हैं इसलिए इसका कोई स्थायी हल निकलना चाहिए।

निदया में निरन्तर वाह चाने का एक कारण यह है कि उनमें काफी मिटटी इकर जी हो जाती है। नर्मदा, चम्बल बेतवा क्षित्रा, बान, कालीसिध इत्यादि नदियों में जो बाद बाई है उसका एक कारण यह है। इसलिए नवियो से मिट्टी निकास कर किनारो पर इ।सी जाये जिससे नदिया ज्यादा गहरी हो जाये भीर उनका पानी इधर उधर न फैने। मध्य प्रदेश में बाढ़ से जी हानि हुई है उसके लिए मध्य प्रदेश की मरकार ने कोई महायता नहीं की है भीर केन्द्र से भी कोई सहायता नहीं मिली है। वहां पर वहन बड़ी ताबाद में मकान निरे है। माप कहते हैं बहु सरप्सस स्टेट है लेकिन वहां पर लोगों के पास बाने को नहीं है ती उसके लिए प्रापने कीन सा हल निकाला है ? कितने ही ओयो की यहां पर जाने गई हैं, कितने ही सकान मिरें हैं लेकिन केन्द्र ने मध्य प्रदेश, गुजरात, राजस्थान को किसी प्रकार की मदद नहीं वी है। मेरा कहना है जिम क्षेत्रों में बाढ़ से हानि होती है यहां विलम्ब न करते हुए तत्काल सहायता हैं। मैं समझता ह, जो हानि हुई है और मुख्य मन्त्री में जिसके लिए लिखा है उस पर घापने कोई कार्य नहीं किया। मावरमती में बाढ़ में 40 घादमी मरे हैं। इस बार टोटल गुजरात, मध्य प्रदेश, राजस्थान में एक घरब रुपए की हानि हुई है। बार बार इस प्रकार में हानि होती है हर माल इसलिए इसना कोई स्थायी हल निकाला जाये जिससे घागे के लिए यह हानि रुक सके।

SHRI SHYAM SUNDER PATRA (Balasore): I want to draw the attention of the hon Minister to the fact that every year we have a problem like this. Unfortunately the Indian rivers are monsoon-fed and bring devastation year after My contention is that between 1962 and 1971 there has been a loss of more than Rs 2,400 crores due to floods in our country The annual loss has been a little more than Rs. 126 crores The average loss between 1953 and 1961 has been more than Rs 55 crores and between 1962 and 1971 it has been much more of the order of Rs. 176 crores per year. The annual crop damage due to floods between 1953 and 1961 has been of the order of Rs 43 crores and between and 1971 It is more than Rs 122 crores per annum These figures are almost staggering.

We have to consider what the Government of India could do in this matter. We must make a target year by which there should be some medium projects for flood control in our rivers. Unfortunately this year due to economic crisis there has been a proposal to slash more than Rs. 400 crores from our expenditure on Plan

[Shri Shyam Sunder Mohapatra] implementation. In this context, I have to bring to the notice of the hon. Minister that they must think immediately as to how a medium sized projects could be set up during the course of another three years so that floods in some parts of our country could be controlled. Orissa is in the coastal belt and is almost under the impact of cyclone. When there is a little of cyclone, people become panicky. Mr. Ferguson who came from Holland last year has had some discussions with our planners and some detailed proposals to combat cyclones and floods. I want to know how far there has been progress in that matter and what the Minister has done to rescue the people from the clutches of floods, cyclones and saline inundation.

श्रीमरी सहोदण्याई राय (सागर) : चेबरमैन साहव, मैं मध्य प्रदेश से धाती हं जहां पर मागर, दमोह, जबलपूर जि रे में मोनार वसावन भीर भोपरा नदियों की बाद से बहत से गांव वह गए हैं। नबी के किनारे किनारे पर बहुत प्रधिक नुकसान हुन्ना है। वहां पर ज्यादा तर हरिजन भौर भादिवासियों के टापर बने ये जोकि वह गए। बच्चे भीर महिलाये तक बह गई हैं। नाना प्रकार से वहां पर लोगों को तकलीफ पहुंची है। नर्मदा की जो बाढ झाई है उससे होशंगाबाद मे नदी के फिनारे किनारे के गांव सब वह गए हैं तथा बाल बच्चे व महि-लाये, गाय, भैंस इत्यादि सब बह गए । इस प्रकार वहां पर मारी क्षति यहंची है। हमारे मुख्य मन्त्री, सेठी साहब काफी मदद कर रहे हैं लेकिन सेन्टर से वहां पर कोई मदद नही पहुंची है। हमारी मिनिस्टर साहब से मांग है कि भध्य प्रदेश में हेलीकाप्टर भेजकर, वहा पर जो शोग शभी भी पानी में बिरे हुए हैं उनके लिए गल्ला पहुंचाया जाये ताकि उनकी कुछ

राहत मिल सके। भीर जो नर्मदा में हर साल बाढ़ माती है उसना कारण यह है कि उसमें नहरे वर्गरह नही निकली है । इसलिए नहरों का प्रवत्य होना चाहिए जिससे सिचाई का साधन भी हो सके और किसानों को राहत भी मिले। पहाड़ के कारण वहां पर नहरें बगैरह बिल्क्ल नहीं हैं इसलिए मेरा सुझाब है कि जबलपुर से खम्बाज की खाड़ी तक नहरों का प्रवन्ध किया जाये । इसके धलावा जैसे ही बाद का पानी निकने वसे किसानो को राहत पहुंचाने के लिए बैल, बीज भीर तकाबी देने का प्रबन्ध किया जाये ताकि एकदम से वे लोग काश्तकारी कर सके। जल्द से जल्द मदद पहुंचाने का प्रबन्ध किया जाये क्योंकि वहा के लोग बड़ी तकलीफ में हैं। इसके झलावा नदियों के किनारे बुक्षारोपण किया जाये तथा बाध बाधे जाये ताकि बाद के ऊपर काब पाया जा सके।

SHRI D. P. JADEJA (Jamnagar): Sir, I would not like to speak as a party member at present because we all know from the papers what is happening not only in Gujarat in the adjacent States and in fact in the whole country. A lot of members have mentioned about the Narmada issue. They have said it should be implemented immediately. I definitely support their views, but certain members have put the fault on certain individuals in office or in Government. I would like to remind them that there was a time Gujarat had many more strong presentatives in the Central Ministry but even at that time the issue was not settled It only shows how complicated the issue is. It is something that cannot be settled overnight. But we have confidence in the Government and we hope that this issue will be settled immediately in the interests of the country. A few day ago, I asked whether the

Rajasthan Canal is going to be useful to Gujarat or not. I was not given an answer. In the adjacent areas there are floods. If only those canals are brought into Gujarat, these flood waters, instead of going into the sea, could be saved and given to the chronically drought-affected areas of north Gujarat.

Flood in Gujarat is a continuous affair. It happens every year. The schemes on Narmada alone will not solve the flood control in the whole State. Even those works in the river Narmada may take another 20 to 25 years to come into effect. What are we going to do to save our valuable soil in the meanwhile when it is being ravaged by floods? I am sorry to say that even the reclamation schemes are not being properly implemented The State says that it is the responsibility of the Centre while the Centre says that it is the responsibility of the State. In the entire coast of Saurashtra and Kutch every year the sea water is encroaching a few miles inside the land and making the water of that area brackish with the result that nothing will grow there I want the Minister to say specifically how he is going to solve those problems of my State.

श्री फूलक्ष वर्ग (उण्जैन) मभारति महोदय, प्रतिवर्ष देश के प्रन्दर बाढ प्राती है भीर भरको रु॰ का नुकसान होता है! फमल, पशुभों के साथ जनहानि भी होती है! मजी जी ने पिछले वर्ष सदन में आख्वासन दिया या वि बाढ़ को रोकने के लिये कुछ ठोस कदम उठाये जायेंगें! इस सम्बन्ध में मेरा निवेदन है कि केन्द्रीय बाढ़ नियंत्रण भाषोग का मठन किया जाय भीर कह इस प्रकार किया जाय जिन में उस में ऐसे लोग जायें जो बाढ़ को रोकने के लिये ठीस सुझाब दे सक्षें जिस से प्रनिवर्ष होने को शिक्षानि को रोका जा सके। इस वर्ष सध्य प्रदेश, राजस्थान धीर मुजरात में बाढ़ का प्रकोप रहा है। पश्चिमी मध्य प्रदेश के इलाके में नमंना वाली िय, गम्बीर, श्रिप्ता, बेतवा धार पारवती में बाढ़ धार्या तथा घोषास, उज्जैन, इ.बीर, विदिशा और होशंगाबाद का मम्बन्ध देश से टूट गया। 50 करोड र० का नुरुतान हुंबा धीर बनहानि भी हुई है। मेरे निर्श्वन क्षेत्र उज्जैन में शिप्ता नदी है उसमें बाढ़ के कारण 250 मकान टूट गये और तीन दिन नव नागित जीवन धम्नव्यस्त रहा। लेकिन कर्नक्टर जिला प्रशासन ने कोई विशेष सहायना नहीं दी। प्राज लोगों की स्कूलों में अमंजाला में टहराया गया है।

अन्त में एक बात भार कहना चाहता है। मध्यप्रदेश के अन्दर मलगाट का एक पुल है जो बहुत नीचा है। यह पूल बम्बई और मध्य-प्रदेश को जोडता है। लेकिन इस पूल पर 37 फ़ंट उवा पानी अपनी भी बह रहा है जिसके परिणासस्त्रका हजारों टक दोनों भीर रुके पडे है। इस पूल को ऊचा करने के लिये एव करोड 10 लाख क० के टैन्डर प्राये जिस की स्वीं कि केन्द्र में दी जा चकी है लेकिन श्रमी मध्यप्रदेश सरकार को उस की सुचना नहीं दी गई है। माननीय मन्नी जी ने कहा या कि रबे कृति भी छ दे दी जाएगी। यदि वह पुत शीघ बन जाना है और उसकी ऊचाई बढ जाती है तो बम्बई मीर मध्यप्रदेश का सम्बन्ध हो जायेगा भीर साखो की जो हानि बरसात मे प्रतिदिन होती है वह भी एक जायेंगी। इस लिए उन पूस का बनाना मावश्यक है। मन्त में मैं पूर्त कहमा कि मती जी केन्द्रीय बाह निधवण आयीग का पुनर्गठन करे।

*SHRI AJIT KUMAR SAHA (Vishnupur): Mr. Chairman, Sir. I want to speak about the devastating floods that have visited many districts of West Bengal like Bankura, Midnapore and Birbhum, I will speak with particular reference Bankura district which is my constituency. Sir, there can be no reason for floods in that area due to heavy rainfall or over flow of water etc. 1 will quote here from a report appearing in the "Jugantar" paper the 1st September, 1973. From you will be able to judge how floods have occurred in that area due to the indiscriminate release of water from the D.V.C. and the Kensabati projects. The report reads, "Sonamukhi and Patrasayar in the Bankura district are submerged in water. All the displaced persons who were living on the dried up stretches of the river Damodar have been surrounded Sonamukhi the swollen waters. In flood waters have entered houses. It has been alleged quarters that the situation various has deteriorated due to heavy rainfall and the discharge of large quantity of water from the D.V.C. The Raipur area has also suffered due to the indiscriminate release of water from the Kansabati project. The affected people have been provided in school buildings."

Sir, I want to say that the reservoirs that were to be built on the D.V.C. and Kansabati dams have not been constructed so far. I know that only one reservoir is under construction on the Kansabati canal, although two reservoirs were scheduled to be constructed there. I will urge upon the Minister to expedite the construction of these reservoirs so that the danger of floods may be minimised. I that the relief will also request arrangements for the flood victims may be provided speedily by the Centre. The displaced and affected people need building materials, foodstuffs etc. badly. These may be supplied to them at the earliest and in adequate quantity.

Sir, we have all along seen that the members of the Opposition are not included in the relief committees which are constituted for the purpose of providing relief to the flood affected people. Only members of the ruling party are taken on the relief committees. This is not proper. Those people distribute the relief material according to their whims and with political motivations. I request the Minister to take members of the opposition parties also on the relief committee in future so that the really needy people may get proper and prompt relief. With that Sir, I conclude my speech.

भी मूल भाव काना (पाली): सभापति जी, राजम्यान के लोगों में पानी तो है, लेकिन भाज वहां की धरती पानी पानी हो गई। हमारे में तो ममीबत झैलने की हिम्मत है, लेकिन मैं मत्नी जी से निबंदन करूंगा कि वह हैलीक प्टर में बैठकर, प्रपने साथ योजना भीर खाद्य मंत्री को भी ने जायें. देखें कि क्या हालत है।

दूमरी बात मै यह जानना चाहता ह कि ,क्या भाप ने स्टडी टीम भेजी है कि नहीं। ग्राप ने राजस्थान को कितनी फ़ाइनानशियल द्यसिस्टेस दी द्वाज तक ? खाद्य मन्नी जी ने कितना धनाज माज तक भेजी है ? सवाल है बाढ पीडितो को सहायता पहचाने का, माज जोगों के पास साधन नहीं है, लोग भूखें हैं, उन के पश मारे गये, सड़कें गायव हो गयी, यातायात ठप्प है। पाली भीर जबाईबाग में भावरफलो हो रहा है। इस लिए तुरन्त श्राधिक सहायता दी जाये. भी सिंचाई मंत्री जी मौके पर जा कर देखें कि क्या हासत है। यह निर्मण विभाग का सारा पैसा गरीकों को मिलना चाहिये ताकि वे धपने मकान फिर से बना सकें। जिलने

^{*}The original speech was delivered in Bengali.

मरीय लोग होते हैं वही बाद की चपेट में आते हैं बीर उन के ही मकान नदी के कि गरे बनाय जाते हैं। इसलिये मेरी पुनं माग है कि स्टडी टीम को में जा जाय, फाइनेजियक अनिस्टेम दी जाये, अनाज की व्यवस्था की जाये तथा लोगों को जन्दी से जल्दी राहत दी जाय।

SHRI SOMCHAND SOLANKI (Gandhinagar): Mr. Chairman, Sir, in this country, the flood havoc is a natural calamity. It cannot be controlled by human-beings. But still the Government can control this flood havoc in the country. What is the situation today in Gujarat? I will read out 3-4 lines in Gujarati from a Gujarati newspaper and other Gujarati Samachar also. (Spoke in Gujarati).

If you will understand this language, you can understand the real picture of Gujarat. The whole city of Ahmedabad, a city of textile industry, is under water and the people are not able to move from one place to another.

I want to mention one thing. The Government will spend lakhs and crores of rupees on relief works. The damage caused by the floods is to the tune of crores of rupees. Supposing the Government is efficient and economical and saves money every year, supposing they can construct the Narmada dam, the Government will save crores of rupees in this way. I do not understand why the Government is neglecting this problem when the whole country and the State is in need of the implementation of the Narmada project. They are delaying this. Government can implement it and solve this problem scientifically and technically. This is my point. The Narmada Project is exsential....

MR. CHAIRMAN: Please conclude. 1820 LS-7 SHRI SOMCHAND SOLANKI: I do not want to waste my time. I just want to mention that, in the history of Gujarat, we have not seen, in the last 25 years, such type of flood havoc in Ahmedabad. In North Gujarat also Government have not spent a single pie for the implementation of any industrial project. North Gujarat has suffered loss to the extent of crores of rupees by way of damage to foodgrains and also damage to houses. . .

MR CHAIRMAN: Please conclude.

SHRI SOMCHAND SOLANKI: I request the Government to take necessary steps to control the floods

in all the rivers and particularly in Narmada and Tapti. Then only the

problem can be solved.

श्री चंडिका प्रसाद (बलिया) : माजादी के 25-26 बरस के बाद भी हम बाढ़ों की ममन्या को मुलझा नही पाए हैं। पहले देश मुखे से कगह रहा था भीर उसके कारण हमारी ग्राधिक स्थिति कमजोर हो गई। प्रव बाढ़ों ने सारे देश में जोर पकड़ा है और विशास नीला हमारे सामने ला कर खडी कर दी है। मैं उस क्षेत्र से माना हं जहा पर हिमालय से जिननी नदिया निकलती है। वे हमारे यहां हो कर बहती है। नेपाल की तरफ से भी जितनी नदिया इबर ब्रानी हैं वे हमारे क्षेत्र में से होकर बहनी है। मैं समझना ह कि मैं ही एक बाद ग्रस्त क्षेत्र का निशासी हं लेकिन राजस्थान, यजरात ग्राटि सब को इसके विनाश का शिकार होना पड़ा है। बाघरा रापती तथा दूसरी मन्या बहां बहती हैं । वायमती, सीम ब्रादि नांदयां नेपाल से निकलती है।

हमारे--- क्षेत्र मे सायघाट मे मझूमा तक करीव हजार मील तक गंगा काट रही हैं। घाषरा जक्की जाद देरा के बीस घरों को गिरा

[श्री चन्द्रिका प्रसाद] चुकी है और 25 घरों के ऊगर भी उसका प्रभाव पड़ सकता है स्रोर झगर से घर कट गर् नो इसा। द पराराम्या वन जाएगा जोकि हमारे खेंत को काट देगा। सोन नदी जो बिहार की नरफ से आती है वह भी हमारे इलाके में बरवादी लाती है। बिडला बांध के न बनने में करीब भाठ हजार वीघे में बोई गई मकई को फपल समाप्त हो गई है। उत्तर प्रदेश में राष्ट्रपति शासन है। जब वहां लोकप्रिय सरकार थी तब कछ महायना हो भी जानी थी लेकिन . राष्ट्रपति शासन में कोई सहायता हमें नही मिल, पारडी हैं। पहले हम मुखे के कारण तबाइ हुए ग्रोर ग्रब बाह्ये से तबाह हो पहे हैं। हमारे यहा गरीव लोगों के मकान गिर गए हैं, सैकड़ों मबें नी वह एए हैं. जिनने ही अदना मर गए है। लोगों के पास न खाने की यह है स्रोर न पीने को पानी। वे बहुन परेशानी में है। में भ्रापका ध्यान उत्की इन दवनीय स्थिति की ग्रोर ग्राक्यित करता ह और ग्राप से प्रार्थना करता हूं कि प्रवृपति शासन में हमारी गील में गील और सधिक में ग्रधिक सहायता की जाए । हालन वहा वहत खन्य है। जो हमारे यहा विनाग हो रहा है, उसकी रोकने की ब्यवस्था ग्रांपकी तरफ से की जानी चाहिये।

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. Rao): I am thankful to the hon. members who have participated in this and made their suggestions.

As I was discussing, on the 28th of last month, a deep depression was formed in Orissa and it went along the Subarnarekha region. On the 29th it caused a very heavy rainfall in Jabalpur and later in Ratlam, Ujjain; it went on to Mt. Abu and Ahmedabad.... (Interruptions) and

caused rainfall 2-1,2 to 3 times of the normal rainfall. Because of the impact of this heavy depression and the heavy rainfall, naturally one could expect the floods and that was what happened-floods in Narmada and many other rivers that flow in Gujarat. Hon members from Gujarat complain that no flood protection work has been done. I want to remind the hon, members from Gujarat that, across every river in Gujarat, measures have been taken, must only wait patiently. example, take the river Mahi. There are two dams which are going to come up-Kadana and Both the dams are under construction. The Kadana dam will be completed in 1976 and the Bajajsagar dam will be completed in 1978. You have to allow some time. We cannot just start and do everything immediately. For example, the members from Gujarat must agree that Surat has not suffered this year. It was because of the Ukai project in river Tapti; by regulation of the gate we have been able to control the river flow. Therefore, ... (Interruptions) I have only 15 minutes. So, please do not interrupt. On every river in Gujarat-there is no other State in the whole of India which has got that advantage-many works have been sanctioned. In Gujarat on every major river, one project or more have been sanctioned and the works are in progress. For example, Banas river. The dam there has breached at a certain point. Otherwise, there would have been no damage.

17 hrs.

Regarding Sabarmati, hon. Members are complaining that no attention has been given to it and if only the Dharvi dam now under construction is completed in 1976, naturally the water flow will be reduced. I would submit that whatever steps we are taking, it will take time. Not only we have taken action and I am glad we have taken action on everyone of these rivers.

Similarly, regarding Narmada, I do not think there is any substance in Gujarat's complaint that no action has been taken.

SHRI P. G. MAVALANKAR: Prompt action has not been taken.

DR. K. L. RAO: I am surprised that hon. Member Mr. Patel and another member from Tamil Nadu have said that I said that we must live with the floods. What I meant by that was-I will be falsifying myself and the engineering profession if I said that all the floods in India could be controlled. It is impossible. As long as you have got floods and as long as you have got a vast country vast resources like India and water, what I said was that we are trying to control the floods. We are now constructing as many dams as possible. 50 million acres of land are subject to floods, or flood-prone area. Out of that we have controlled so for one-third and our object is that we should extend it.

17.02 hrs.

'MR. DIPUTY SPEAKER in the (" nir]

We have targets. It is a question of time and money and in the next ten years we are going to increase the area and see that protection is given to 25 million acres and by the end of the century we will be able to save at least 70 per cent. I do not think that more than 70 per cent is possible. Because, take for instance, Banas river. It is a very small river, a tiny river. But it has huge floods. There are bound to be some floods. We cannot say that every river can be controlled. So, in that sense what I said was that we should learn, we should arrange and we should plan out the protective measures various other relief measures and various steps that are necessary. For the hon. Member correct in pointing out that helipads should be built. We should build helipads in areas where landing is

not feasible. That is what I meant by saying that we must learn to live with the floods. We must plan on the basis that floods will occur. Not on the big rivers. Big rivers we have taken care of. Take for instance the Shipra river. It is a very small river. It is a very tiny river. But it has caused a large amount of damage. That is what the hor: Member said that a large number of nouses have collapsed, cattle have perished and people have died. We should plan out in a constructive way. We must identify the areas which are floodprone and take all adequate measures to save the lives and we should that the cattle are saved and should see that medical relief and other relief measures are rushed there promptly That is what I meant I have never meant anything else than that. That is what is done everywhere in every country.

The main debate was on Guiarat. Naturally, that is the only event which has recently occurred. hon, Members from Rajasthan were asking about the team. The team will be sent on 5th September Rajasthan On the western side of Rajasthan, unfortunately, there was heavy rainfall. Rain in Rajasthan is quite welcome and good, but, unfortunately, it is falling at wrong places I was expecting that the rainfall will occur in the Rihand catchment area Unfortunately, it is bypassing the catchment areas. Some rainfall occurred in the Betwa river and the Sone river catchment areas. The hon. Member said about the damages caused in Betwa basin; it is quite true, we have now taken Rajghat dam. All these have been sanctioned; they are under way; naturally they will take some years to come up, may be, 5 years or so. I quite appreciate the impatience of the hon. Members because there is suffering in those areas. I would like to submit that we are doing a large amount of work. We have spent Rs. 350 crores so far. We are spending another Rs. 300 crores in

Dr. K. L. Raol the next five years. We have got a large amount of work to do. is sea erosion on the one side. There is the question of drainage which the hon, Member Shri Samar Guha mentioned. This is regarding the Midnapore district, Bankura and other areas. They are dry areas. There is no adequate drainage system; the water must go out from those areas. Therefore, what I am submitting is, quite a large number of schemes are there. Quite a large number of programmes are there. We have put in whatever resources we have, since 1954 when we started the national programme. So, it cannot be said that we have not done anything.

SHRI SAMAR GUHA (Contai): In seven years there has been four devastating floods. That is, in the same area.

DR. K. L. RAO: That means, Subarnarekha is a river that actually overflows Midnapore district and the Balasore area. The only trouble is, we are not able to control that yet, because we have got to construct some sort of storage.

SHRI B. V. NAIK (Kanara): Ecologists have agreed that these floods are due to lack of forests and deforestation. Has that been studied by the Ministry of Irrigation and Power?

DR. K. L. RAO: We have done that. No expert knowledge is needed for saying that. It is true whenever it retards there is a forest. amount of flow coming in. naturally will be less and if there is good forestation it is an obvious thing. (Interruption) About Bihar we have already discussed. I am now talking about Madhya Pradesh, Rejasthan and Gujarat. These are the areas recently affected by floods. That particular depression which mentioned earlier, went along the way, causing rainfall of four inches to eight inches in a day and this has been causing waves of cloud-bursts and rains. Midnapore is a fringe area.

SHRI D. N. TIWARY: What are you going to do to mitigate the suffering caused to the people by the floods?

DR. K. L. RAO: As I said, we have to plan out very carefully and I have been repeatedly by stating to the have to plan out very carefully and I State Governments to do that. We have to plan out medicines, relief measures etc. very carefully. We need not wait for these things to come; they are bound to come, in some portion of the country or the other, Especially in Bihar, some river or the other is bound to get flood. We must be prepared. This year Buri Gantak gave trouble and near the place Khagaria there was a breach which caused suffering to the people. We should now plan out what relief measures are necessary and take necessary steps. That is what I meant when I said. we have to live with flood, not that we should be idle when floods occur,

AN HON. MEMBER: Gandhisagar Dam is under danger.

DR. K. L. RAO: It is not under danger. In fact we are very happy that the Gandhisagar Dam is filled up to the full capacity. I have been watching it very carefully. In fact I am more anxious than the hon. Member. They asked me about inswhether they should take tructions the risk or not, whether we should allow the water to flow down. I said, don't allow the water to flow down; catch it. So much has been done and yet something happened as if nature wanted to test us. It was a big flood which brought 10 lakhs of cusecs with it.

Fortunately, the Nature, on its own; has saved the situation; the water inflow has gone down in a few hours. As a result of this, Gandhi Sagar dam has been completely saved. I am

very happy to say that a large quantity of power can be generated from the stored waters. Similarly, with regard to the other dams the position is better. In the Rihand Reservoir, the water level is going down. From 812 feet now it has come down to 811 feet. We are watching this situation very carefully. The most interesting thing is that the catchment area is of the order of 5,000 sq. miles area and still no appreciable rain is falling in this area. All the rivers on either side are having floods. As I said, we are watching this very carefully.

As regards U.P., I am very sorry that to-day it is very heavily in shortage of power. Flood water has further damaged many parts of UP. I must, however, submit that the maximum rain water in the catchment area of the river Ganges is passing through Patna and in a few days or, rather, in another day or two it will reach the Farakka Dam and may be some more damages done. I have been continuously discussing with my officers; they have told me that during the next flood season we may not be able to have any more floods. Everywhere, this year, we are hearing news of floods. And in a few pockets, the rain water has done considerable damage. We are doing our best to see that damage caused by the floods is avoided. In some places, it is quite true that the effect of the floods is not much.

Take for example Orissa where the rivers Baitarani, Brahmani and Swarnareka during floods are causing damages to a very wide area. Storage dams have to be constructed as to see that the damages are not caused by the flood waters in the rivers. First of all, dams have got to be constructed before we reduce the effect of the floods. I am sure if the dams are constructed, the fury of the rivers on account of goods can be avoided. Construction of a reservoir has been sanctioned for the Brahmani river. If this is done then only this river can

be controlled completely. More construction of dams is not enough. Shri Guha, for example, mentioned to me about the damage that is being caused by the rivers in West Bengal.

Shri Guha was very angry with me as to why we should not go in for construction of embankments. I have tried construction of a similar embankment elsewhere. This alone will not solve the problems of the village being saved greatly on account of floods. By constructing a dam, first of all, we have to control the river.

SHRI N K. SANGHI: Have you got any latest information about Jalore where the people are marooned? This is a very serious situation that we are faced with to-day. I would like the Minister to tell me as to what he has done about this.

SHRI SHYAM SUNDER MOHAPA-TRA: What about the expert committee report with regard to Swarnareka river?

SHRI K. L. RAO: As regards Jalore, we have tried to find out the information. I do not have the information at the present moment. For example we heard about the breaches and infor ation about that was received only yesterday. For example we were told that Banas dam in Rajasthan had been breached on the 1st of this month and it is very difficult to get the detailed information about the effect of the breach so soon

SHRI N. K. SANGHI: I rise on a point of order To-day we are facing a very serious situation. I mentioned that the people in the district of Jalore have been marooned But, the hon. Minister says that he has no information. I would like to know what is the exact situation with regard to this district and what is the latest information that he has got about this?

DR. K. L. RAO: As I said, in that area there has been heavy rainfall and there has been some marooning of the people It is true that some people have been marooned. I have also got that information. But beyond that I do not have any further information. I tried to contact Jaipur, but I could not get the line. As soon as I get the information, I shall pass it on to the hon. Member. The State Government is there to take the necessary relief measures Naturally, they are there and they will try to take the necessary steps.

श्री मता सहोवराबाई राय. उपाध्यक्ष महोदय, मध्य प्रदेश का होशगा-बाद पानी से घिरा हमा है...

DR. K. L. RAO. In regard to Madhya Pradesh, especially in the Narmada basin, Hoshangabad has suffered very badly. The highest amount of damage has ben there at Hoshangabad this year. I am very sory that the work which I had suggested earlier for the protection of Hoshangabad had not been done. I hope that that project will start very soon.

SHRI M C. DAGA: What are the arrangements for the flood-affected people of Rajasthan? What assistance is being given to them by the Centre?

DR. K. L. RAO: I think that a team is going there on the 5th of this month.

SHRI NATWARLAL PATEL The hon Minister has given so many valuable schemes to the Gujarat people, and we are very grateful to him for this, and our people will remember him as long as the sun and moon are there. But we would like to ask him what the position is regarding the Narmada project. The hon. Minister is a technical person, and he knows the importance of the Narmada project better than anybody else in the country. I think that he is not giv-

ing any reply in regard to this intentionally. That is why he has avoided this matter completely. I think that it is not a good thing. He is expected to answer this. He knows the importance of the Narmada project and therefore he should answer this question.

DR. K. L. RAO: The information that I have with regard to the Narmada is that if the Bagri and the Navgaon project are taken up, they will naturaly give some relief. only the Bagri project had been constructed, the Hoshangabad area would not have got as much devastation as it had this year. Unfortunately, Hoshangabad has been very badly affected by floods this year, and this will not be there if only the Bagri project would have been taken up. Similarly, the Navgaon project reduce the impact of flood on the Broach town There is no question about it. But these things have got to wait.

SOME HON. MEMBERS. For how long?

SHRI BHAGWAT JHA AZAD (Bhagalpur) A long as is necessary

DR. K L RAO I thank you very much for the opportunity you have given me to explain the position (Interruptions)

SHRI P. G MAVALANKAR: How long have we to wait? Five years or ten years or twenty years?

SHRI MANORANJAN HAZRA: He has not replied to any of the points that I had raised in regard to the lower Dainodar and the DVC. (Interruptions).

MR. DEPUTY-SPEAKER: Order, please. Would hon. Members listen to me? Within this very short discussion. I do not know what hon. Members expect of the hon. Minister. Obviously, he cannot satisfy everybody. The only appeal that I have

to make is thus. We have enough flood outside, and let us not add to it the flood of words in this House. Now, let us go on with the business before us. (Interruptions)

SHRI MANORANJAN HAZRA: He stood upto reply. I had asked about the Lower Damodar Project He wrote me a letter saying that he wanted to revive it. Is he going to do it or not?

श्री हुक्स खन्य कछ त्रायः प्रतिवर्ष नार भारा है लाखा रूपया का हानि होती है लाखो लाग घर से वेघर हात है—इस का कोई स्थाया हल इस्ते के लियं क्या सम्बार बाह नियन्त्रण कमाणन बनाने का तथार है?

MR DEPUTY-SPEAKER Would vou kindly listen to me? If ail of you want to speak at the same time, how can it be followed? Please listen carefully for only half a minute. In the first place it is difficult for the Minister to satisfy all the members within this short discussion. That is number one

PROF MADHU DANDAVATE Let them take-over floods

MR. DEPUTY-SPEAKER If all of you, five, six, seven, ten, get up at the same time he must be a superhuman Minister to be able to follow everything that is said. That is number two. Number three is this if members are so excited about it let us regulate the deliberations. I will allow one question to each, to all of you, but not five of you at the same time. One member, one question at one time.

The questions have to be short The Minister will listen to them and will reply as far as he can I am sure he will not be able to satisfy all of you even so. But let us come to a limit and agree to end it at this stage. If you agree, I will allow each one of you a question.

श्री हुकम चन्द कछवाय : उपाध्यक्ष महोदय, इस समय देश वे अन्दर प्रतिवर्ष बाढ आती है और उस मे अन्वो स्पयं की हानि होतो है। लाखो लाग वेधर होत हैं, हजारा जाने जाता है—क्या मण्यार इन बाढो को राक्ते के लिये बाढ नियन्त्रण वमीशन बनाने जारही हैं जिस में स्थायी हल निकल सके जिस में विशेषक लाग हो और वे निश्चय कर सके कि बाढो को कैंगे नियंत्रित किया जाये। वया ऐसा कोई कमीशन बनाने का आप का विचार है?

DR K L RAO There is no necessity for a Commission We have had a number of Commissions We have got complete information as to what has to be done Everybody knows what has got to be done We are formulating proposals acordingly in a phased manner

17 24 hrs

MR SPIAKIR in the Chairj

श्री रामावतार शास्त्री (स्टना) इराजन स्फर्स हमारा कर्ट्टी में बहुत हैं। नदिया का जगह जगह इरोजन हो रहा है, वर्ड दर्जन गाव बह जाते हैं। में जानना बाहता ह कि इस के बारे म आप की पानिसी क्या है ग्रार आप क्या करना चाहने हैं ?

DR. K. L. RAO Our policy is to take the areas which are valuable ones. Some of the areas are very valuable ones, to protect all the areas is also very costly. That is why protection against erosion is always confined to areas which are very valuable areas, and we want to protect them from erosion and other types of damage.

SHRI MANORANJAN HAZRA: I mentioned about the DVC and the Lower Damodar schemes. Out of eight dams, four dams have been constructed.

MR. SPEAKER: I allowed only a debate on Gujarat floods, but in my absence it has been given so much scope.

SHRI MANORANJAN HAZRA: I want to ask whether the Government is going to implement or construct the four other dams or whether it is going to revise this scheme.

MR. SPEAKER: May I tell you-

DR. K. L RAO: The present idea is to get—we would like to acquire some—some near Maithon and Panchet reservoir area so as to allow more water and also to proceed with the lower Damodar scheme in both phases—Phase I and Phase II.

MR. SPEAKER: Only this morning the Members met me and I said they can make a reference to Guiarat floods. Some Members from Rajasthan also met me, and I said it is all right, and I put this item on agenda with the idea that Members should make brief submissions regarding the floods in Gujarat and Rajasthan and that thereafter the Minister should reply. Now, in my short absence-perhaps the Chairman or the Deputy-Speaker did not know the original background-I find you have extended the discussion on flood which you already had in this House. This was only regarding the floods during the last three days in Gujarat, and now I see that the Minister is going on and some Members from other States are going on, on a subject, on which we had a discussion the other day. There should be some limit to it. (Interruptions) SHRI P. G. MAVALANKAR: Mr. Speaker, Sir, the 'Minister's reply was inadequate and therefore the Deputy-Speaker told us, "I will allow some of you to put one question each," because the Minister's reply was inadequate. I want to know whether the Minister, Dr. Rao—

MR. SPEAKER: The Minister told you to put one question each?

SHRI P. G. MAVALANKAR: No, no. The Deputy-Speaker permitted us to ask one question each.

MR. SPEAKER: Why should I come in' I have no function to perform; why should I come?

SHRI P. G. MAVALANKAR: The Minister is willing to answer

MR. SPEAKER: The Minister is very obliging, very noble and very He is always ready kind. But I have also to anything. regulate the business. At 5.15 other Minister had to make a statement and then we have to resume the discussion on the Criminal Procedure Code Bill. I gave one hour discussion on the floods. for the When I come back after two and a half hours, it is still going on!

SHRI P. G. MAVALANKAR: That shows the gravity of the problem. My question is—(interruptions)—could the Minister tell us as to how long should we wait, for example, for these urgent projects like the Narmada. We want him to tell us in brief. For instance, does he want us to wait until the waters of the Ganga are united with the waters of the Krishna and the Godavari? (Interruptions).

MR. SPEAKER Order, please.

SHR P. G. MAVALANKAR Let us have a very clear-cut answer as to how long he wants us to wait. Does he not realise that this problem requires a certain priority? Please give us the priority for this project.

Code of Criminal 178
Procedure Bill

DR. K. L. RAO: The hon. Member from Gujarat knows that it is not the Narmada project only that is now under discussion. We are discussing today the flood damage Gujarat and the floods have caused by rivers other than Narmada. The Narmada dam problem 19 course there So far as I know, there is a rise, over and above that in the Narmada, in the other river systems. Therefore, really the question is the My hon friend from Gujarat, Shri Mavalankar, always wants to find out the date, when the project was sanctioned, what is the date, etc. I have given all the available information in my reply the other day. The point 15. three Chief Ministers are going on discussing, and we shall take it up at the earliest moment But every morning, every day, in questions and answers, the hon. Member, Mr Mavalankar raises Narmada, Narmada. (Interruptions).

SHRI P G MAVALANKAR I have come from Ahmedabad today (Interruptions)

MR. SPEAKER Order, order. Why should you talk so loud, Mr. Mavalankar, at the top of your voice and why should you go on like that all the day? Just at the fag-end of the day, at least, bring down your tone

17.30 hrs.

STATEMENT RE. TAKEOVER OF WHOLESALE TRADE IN RICE

MR. SPEAKER. The hon Minister for Agriculture will now make a statement (Interruptions). No more questions. I am passing on to the next item.

SHRI SAMAR GUHA (Contai): Prime Minister and other Ministers as also the opposition leaders have had a discussion on this matter. It was decided that we shall meet again on the 6th. The different parties were asked to give their memoranda.

MR. SPEAKER: Why are you saying all these things without first listening to him? I have allowed him to make a statement.

SHRI DINEN BHATTACHARYYA: (Serampore): We want to know whether the Minister is going to make a commitment that within a certain definite time-limit the wholesale trade will be taken over.

MR. SPEAKER: I do not know. Let us hear him. The hon. Minister. (Interruptions).

THE MINISTER OF AGRICULTURE (SHRI F. A AHMED). The successful implementation of a policy of take-over of wholesale trade in rice requires not only careful consideration of the operational details but also full involvement and co-operation of the State Governments and political parties Discussions are therefore being held with the State Chief Ministers Consultations are also going on with the leaders of the Opposition Parties and the next meeting is scheduled to be held later this week.

It will, threfore, be advisable to await the outcome of these consultations

17 32 hrs.

CODE OF CRIMINAL PROCEDURL
BILL—Contd.

MR SPEAKER. We shall now resume the debute on the Code of Criminal Procedure Bill. We have already fixed the time.

SHRI RAM NIWAS MIRDHA: I beg to move

"That the delate on the Code of Criminal Procedure Bill, 1972, which was adjourned earlier today, 3rd September, 1973, be resumed now."